

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).27045-27046/2014

(Arising out of impugned final judgment and order dated 07-08-2013 in SB No. 2558/1991 16-07-2014 in CN No. 1367/2014 passed by the High Court Of Judicature At Allahabad)

U.P. POWER CORP. LTD ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

Date : 01-03-2024 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Pradeep Misra, AOR (mentioned by)

For Respondent(s) Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 23.04.2024.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)